

WRIT PETITION (C)

FILING NUMBER: 2583/2020

ARUN SINGH

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 20/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. CF of Rs. 230 may be payable.
2. Annex no. may be mentioned with document described in Para 1, prayer, and synopsis.
3. All Annex may be certified to be true.
4. F/C or T/C of page no. 27, 28, 34 may be given.
5. T/C of page no. 36 may be given.
6. Khata no. in Para 1, Prayer and Synopsis and Para 4 may be verified or corrected as per Annex 4.

Saket Kumar Singh

08/06/2020.